

**NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 29/11/2016 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/12/2016
NAME OF THE PETITIONER(S) : Ram Kumaran Thangam
NAME OF THE RESPONDENT(S) : Shri Panchami Cargoes Private Limited
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
①	E. SELVARAJ	Petitioner	Whang
②	R. Prithviraj Pandian	For Respondents	For the

ORDER

Counsels for both the parties present. The matter is posted for arguments in relation to the interim prayer. Put up on 6.1.2017 at 10.30 A.M.

(Ch Mohd Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)